NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/87/2017

NAME OF THE PETITIONER

: BEST HOISERY PROCESSING PVT LTD

UNDER SECTION

: 560(6)/252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

GASHONAPATHY
FOR M/S. PASS ASSOCIATES

B. Sarathbahn
For. Roc. Coim.

Advocate for Solon.

Advocate for 2/11/17.

Advocate for B. Solon.

ORDER

Counsels for both the parties are present. Counsel for RoC submitted that time be granted to file additional report. At request, time is enlarged. Put up on 17.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)